

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3402

ANSWERED ON:06.12.2016

Burnt Forests

Ninama Shri Manshankar;Singh Shri Bharat

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued guidelines in regard to giving permission to handover the completely burnt forests to the private companies and if so, the details thereof;
- (b) whether the Government has waived off the need to take permission of the Gram Sabhas for such transfer and if so, the reasons therefor;
- (c) whether the Government has made any assessment regarding environment risks or possible misuse of this provision for acquisition of land or mines; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) The Ministry of Environment, Forest and Climate Change has not issued guidelines to handover burnt forests to the private companies.

(b) to (d) In view of part (a) above, the questions do not arise.
